

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2488
ANSWERED ON 10/12/2024**

CENTRAL-STATE COORDINATION UNDER PMGSY

2488. SHRI BENNY BEHANAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to reduce the wide gap between States in completing their respective targets under Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, the details thereof;**
- (b) the manner in which the Ministry attempting to resolve issues of Centre-State coordination to successfully complete State targets, if so, the details thereof; and**
- (c) the details of measures taken by the Ministry to minimise cost overruns and project delays under the scheme?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI. KAMLESH PASWAN)**

(a) & (b): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention by the central government as a poverty alleviation measure by constructing/ upgrading rural roads to eligible unconnected habitations. New intervention /verticals namely PMGSY-II, Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA), and PMGSY-III were added under the ambit of PMGSY. Road connectivity component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan has also been started under PMGSY for providing connectivity to eligible habitations. Under the various PMGSY verticals, a total of 7,68,892.47 Km of road length have been constructed at an expenditure of ₹ 3,29,123.01 crore till 02.12.2024.

Some of the States/ UTs have reported challenges of difficult terrain, inadequate working season, climate related disasters, forest and wildlife clearances, security issues etc. in completing the works. The timeline for completion of works under PMGSY-I, II, RCPLWEA, and PMGSY-III is March 2025.

The progress of implementation of PMGSY works is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, and Pre-Empowered/ Empowered Committee Meetings with the States. Besides the above, special review meetings/monthly review meetings are also held by the Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme. Workshops for handholding the States in adopting new technologies, capacity building at all levels and for cross-learning are also organized by NRIDA.

(c): As per the PMGSY guidelines, no extra funds are provided by the Central Government on account of time and cost overrun as well as tender premium. States prepare Detailed Project Reports (DPRs) based on the prevailing schedule of rates (SoR). Accordingly, the Ministry sanctions the proposals based on the cost estimate arrived at by the States based on the SoR. These SoRs are revised from time to time keeping in view the existing market trends. Once the project is sanctioned, there is no provision for payment of cost escalation on account of time overrun under the scheme. The timeline has been laid down for the completion of roads/ bridges in the guidelines and the same has to be adhered to by the States/ UTs.
